

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS.)  
TIS HAZARI COURTS, DELHI**

**CIRCULAR**

In view of the outbreak of novel Corona Virus (Covid-19) in Delhi and due to this pandemic, and for minimizing the effect of Covid-19 in Delhi District Courts, it is hereby directed that following directions may kindly be adhere to:

1. Lawyers/Munshis/Litigants/Naib Courts/Police Officials may be asked through court staff not to use saliva while affixing court fee stamps on the application/petition and envelopes containing summons/notices etc.
2. Officials are also directed to not to use saliva while doing the pagination of files etc.
3. Court staff advise the lawyers to use plastic sponge damper pad while inspecting the judicial file.

It is impressed upon all concerned that above directions may be complied seriously.

**Sd/-  
(GIRISH KATHPALIA)  
District & Sessions Judge (Hqs)  
Delhi**

No. 10101-10231/Admn.II/HQs/THC/Delhi  
18.05.2020

Date:-

Copy forwarded for information and necessary compliance to:-

1. The Registrar General, High Court of Delhi New Delhi.
2. All the Judicial Officers of Central Districts, Tis Hazari Courts with a request to ensure strict compliance.
3. All the Sr. Administrative Officers (Judicial)/ Administrative Officers (Judicial)/Accounts Officers/Assistant Accounts Officers/ Branch In-charges (Central District), Tis Hazari Court, Delhi.
4. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
5. R & I Branch, Central for uploading on LAYERS.
6. PS/Reader of the undersigned.
7. For uploading on Website.

**Sd/-  
District & Sessions Judge (Hqs)  
Delhi**

